

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 13, 2006

NO. 1282/DR (S)/2006

Sri **Samar Pal Singh Baliyan**, Judicial Magistrate, First Class, Mathura to be Civil Judge, Junior Division, Chhata (Mathura) vice Smt. Reeta Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chhata (Mathura).

NO. 1283/DR (S)/2006

Smt. **Reeta Singh**, Civil Judge, Junior Division, Chhata (Mathura) is appointed U/s 11(2) of the code Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Mathura vice Sri Samar Pal Singh Baliyan.

BY ORDER OF THE COURT,

Sd/-

(P.K.GOEL)

I/c REGISTRAR GENERAL

No. 109 /DR (S)/2006: Allahabad: Dated: June 13 , 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on Email).
7. The District & Sessions Judge, Mathura. (Information available on E-mail).

The officers mentioned above shall hand over charge of his/her present post and shall proceed to take over charge of his/her new posting immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of Court's Circular Letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judge, Mathura. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)